

ties of health education and publicity materials are being supplied. All publicity media are being utilised to inform the people regarding the cash reward of Rs. 100/- for reporting an active outbreak of smallpox. A spot announcement is being broadcast daily from All India Radio (Vividh Bharati) requesting people to report every suspected case of smallpox to the nearest health authority and also to accept vaccination against smallpox.

- (v) Potent freeze dried smallpox vaccine and bifurcated needles are being regularly supplied in large numbers to the State health authorities.
- (vi) The conduct of the Intensive Anti-smallpox Campaign is being reviewed regularly every month so that deficiencies are detected and timely remedial measures taken.

Accident in Ammonia Plant of Rourkela Steel Plant

511. SARDAR SWARAN SINGH SOKHI:

Will the Minister of STEEL AND MINES

be pleased to state:

(a) whether there had been a serious accident during December, 1974, in the Ammonia Plant of the By-Product Plant of the coke ovens at Rourkela Steel Plant;

(b) if so, the reasons of the accident and period involved in repairing and total loss relating to the Machinery's production, repair work and foreign exchange; and

(c) action taken by the management against the officers of the plant who are responsible for the accident?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUKHDEV PRASAD): (a) to (c) There was no accident in the Ammonia Plant of the By-Products

Plant. However, there was an incident of fire in the area between the Dephenolised Oil Tank Re-distilled Oil Tank in the yard adjacent to the Napthalene Plant of the Rourkela Steel Plant on the evening of 2nd December, 1974. The fire was brought under control in about 2 to 2½ hours. Before it was completely extinguished, the fire had extended into the building where naphthalene bags were kept and some of them also caught fire.

According to the findings of an Enquiry Committee of the Plant that went into the matter, the fire was caused most probably by a piece of cotton waste or similar material contaminated with naphthalene or naphthalene oil remaining in contact with hot bare steam pipes or hot vessels.

The total loss as a result of the fire was estimated at about Rs. 2.5 lakhs. The Committee estimated the period required to recommission the naphthalene unit as 6 weeks. The Committee found that this fire was an accident for which no particular individual or agency was responsible.

Attack by Jewist terrorists on India House at New York

512 SARDAR SWARAN SINGH SOKHI:

SHRI HARI SINGH.

SHRI INDRAJIT GUPTA:

SHRI S. A. MURUGANAN-THAM;

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether India House at New York, was attacked with a grenade by Jewish terrorists, which accommodates the Indian Mission to the United Nations, in protest against India's policy of support to the Palestine Liberation; and

(b) if so, what steps Government propose to take up check such recurrence and security of the lives of Indian personnel and property in foreign countries?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS): (a) Yes, Sir. However, it turned out that the Grenade was a dummy.

(b) Our Missions already have detailed instructions regarding measures to be adopted to check and deal with incidents of this nature. These instructions have been further reiterated. Besides, the security of our Mission and its staff is the responsibility of the host government. They have taken suitable measures to strengthen security arrangements. They are continuing their investigation to locate the culprits.

Loss suffered due to Port and Dock Workers' Strike

513 SARDAR SWARAN SINGH SOKHI;
SHRI M KATHAMUTHU;
SHRI MAHADEEPAK SINGH SHAKYA;
DR. RANEN SEN
SHRIMATI ROZA DESHPANDE;
SHRIMATI BHARGAVI THANKAPPAN.
SHRI NOORUL HUDA.
SHRI R. S. PANDEY;
SHRI M. RAM GOPAL REDDY;

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) the actual period for which the strike by Port and Dock workers paralysed the working of all the Ports of the Country from 15th January, 1976;

(b) the loss suffered in operation, Demurrages and foreign exchange; and

(c) the salient features of the agreement reached with the dock workers and to what extent it has been implemented?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI H. M. TRIVEDI):

(a). The strike commenced at the Ports of Bombay, Calcutta, Madras, Cochin, Kandala, Mormugao and Paradip on the morning of 16th January, 1975. At Visakhapatnam, it commenced on 17th January, 1975. The strike was called off from the 20th January and the workers resumed duty from different shifts on that date.

(b) The total number of man-days and ship-days lost due to the strike is given below.—

Man-days . Approximately 4.5 lakhs
Ship-days 636

It is not possible to quantify the loss suffered by shipowners, importers and exporters in demurrages and foreign exchange..

(c) A copy of the agreement dated 19-1-1975 is laid on the Table of the House. [Placed in Library. See No. LT-8937/75]. In pursuance of paragraph 2(iv) of this agreement, further discussion were held with the representatives of Port and Dock workers and a second agreement was reached on 18-2-1975, copy attached (Annexure II.) The Port and Dock authorities are now being advised to make payments to the workers accordingly.

Utilisation of services of Navy and Army for Unloading of Goods during Strike period

514. SHRI M. KATHAMUTHU: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government utilised the services of Navy and Army to assist the Port authorities in unloading goods during the course of Port and Dock workers strike; and

(b) if so, an outline thereof and the additional expenditure incurred by Government thereby?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI H. M. TRIVEDI): (a) and (b). A limited number of Naval and Army personnel were deployed at the Ports of Bombay,